

The 19th November 1964

ASSAM ACT XXIII OF 1964

THE ASSAM STATE LEGISLATURE (CONTINUANCE OF THE ENGLISH LANGUAGE) ACT, 1964

[Published in the *Assam Gazette* Extraordinary, dated the 20th November, 1964].

An Act

to provide for the continuance of the English Language for transaction of business in the Legislature of the State of Assam.

Preamble Whereas it is expedient to provide for the continuance of the English language for transaction of business in the Legislature of the State of Assam ;

It is hereby enacted in the Fifteenth Year of the Republic of India as follows:—

Short title and commencement,

1. (1) This Act may be called the Assam State Legislature (Continuance of the English Language) Act, 1964.

(2) It shall come into force at once.

Continuance of the English language for the transaction of business in the Legislature of the State.

2. After the expiry of the period of fifteen years from the commencement of the Constitution of India, the English language may from the 26th day of January, 1965, continue to be used for the transaction of business in the Legislature of the State of Assam.

U. TAHBILDAR,
Dy. Secy. to the Govt. of Assam,
Law Department.